

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 272 of 2013 &
I.A. No. 366 of 2013**

Dated : 10th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Jayshree Chemicals Ltd.
Versus
O.E.R..C & Anr.**

....Appellant(s)

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Prashanti Chander Sen,
Ms. Rajkumari Banju for R-1
Mr. Aditya Panda for R-2**

ORDER

Pleadings have been completed.

Post the matter on **11.04.2014** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js